

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH**

**Original Application No. 229 of 2015  
This the 22<sup>nd</sup> day of February, 2018**

**C O R A M :**

**HON'BLE DR K B SURESH, JUDICIAL MEMBER  
HON'BLE SHRI K N SHRIVASTAVA, ADMINISTRATIVE MEMBER**

1. Shri Balwantrai Thakarar,  
S/o. Shri Dhirajlal Thakarar,  
Aged: about 56 years,  
DoB: 31.07.1958, Working under  
Station Superintendent, W.R.,  
Wakaner Railway Station,  
Wakaner 363 621.
  
2. Shri Mayur Thakarar,  
S/o. Shri Balwantrai D.Thakarar,  
Aged: about 27 years,  
DoB: 19.10.1987,  
Address of both "Chamunda Krupa"  
"Lord Krishan City", Block No.106,  
St. No.3, Rajkot - 360 001. ...Applicants

By Advocate : Ms.Kajal Kalvani

Versus

1. Union of India, Owning and Representing  
Western Railway through General Manager,  
Western Railway, Churchgate, Mumbai - 400 020.
  
2. Divisional Railway Manager,  
Western Railway, Kothi Compound,  
Rajkot - 360 001. ...Respondents

**O R D E R (ORAL)**

Per Hon'ble Dr K B Suresh, Member(J)

- 1 Ms Kajal Kalwani on behalf of Shri B B Gogia, learned counsel for the applicant submits that applicants do not want to press the OA because of the Hon'ble Apex Court ruling.
  
- 2 Therefore OA is dismissed as not pressed.

3 All the Miscellaneous applications stand disposed off in the light of OA being dismissed as not pressed.

(K N Shrivastava)  
Member(A)

(Dr. K B Suresh)  
Member(J)

abp